

POST OFFER PUBLIC ANNOUNCEMENT OF THE EQUITY SHAREHOLDERS OF GOMTI FINLEASE (INDIA) LIMITED (GFIL)

Registered Office: Ram House, 4, Gaiwadi Industrial Estate S V Road, Goregaon (W), Mumbai -400062
Tel No. 022- 28744640/41 Fax No. : 022- 28749235 & Email id: gomtifil@gmail.com

This Post Offer Public Announcement (this "Post PA") is being issued by Comfort Securities Ltd (the Manager to the Offer) on behalf of Chirania Trading Pvt. Ltd (hereinafter referred to as the "Acquirer" or "CTPL") and this post PA is in continuation of, and should be read in conjunction with the Original Public Announcement dated November 23, 2010, Corrigendum to the Public Announcement dated 8th March 2011, and the Letter of Offer dated 8th March 2011, issued/sent by on behalf of the Acquirer pursuant to and in compliance with the Regulations 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations").

This Open Offer is made by the Acquirer to acquire up to 6,00,240 Equity shares of face value of Rs. 10/- each of the Gomti Finlease (India) Limited ("GFIL" or "Target Company") representing 20% of total issued, subscribed and paid up capital of the Target Company ("Offer Size") at a price of Rs. 5/- (Rupees five Only) per fully paid up equity share ("Offer Price") payable in cash.

The details required to be notified under the SEBI (SAST) Regulations following completion of the offer are as under :

1.	Name of the Target Company	: GOMTI FINLEASE (INDIA) LIMITED
2.	Name and Address of the Acquirer	: Chirania Trading Pvt. Ltd Regd. Off.: at A/1601, Lakshachandi, Heights, Gokuldham, Goregaon (E), Mumbai - 400063, Telefax No. 022 - 28426267 Email : chirania2010@gmail.com;
3.	Name of Manager to the offer	: Comfort Securities Ltd
4.	Name of Registrar to the offer	: Purva Sharegistry (India) Pvt. Ltd
5.	Offer details	
	a) Date of Opening of the Offer	: March 15, 2011 (Tuesday)
	b) Date of Closing of the Offer	: April 2, 2011 (Saturday)
6.	Details of the acquisition	:

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	Offer Price : Fully Paid-up Equity Shares Partly Paid-up Equity Shares	Rs. 5/- per fully paid up equity share of Rs. 10/- each Not Applicable		Rs. 5/- per fully paid up equity share of Rs. 10/- each Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer(s) before MOU / P.A.	11,03,900	36.78	11,03,900	36.78
(iii)	Shares acquired by way of SPA or Market Purchases	11,47,100	38.22	11,47,100	38.22
(iv)	Shares acquired in the Open Offer	6,00,240	20.00	1,000	0.033
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 30,01,200/-		5,000/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer(s) (ii+iii+iv+vi)	28,51,240	95.00	22,52,000	75.033
(viii)	Pre & Post Offer Shareholding of Public	Pre Offer 7,50,200 (25.00%)	Post Offer 1,49,960 (5.00%)	Pre Offer 7,50,200 (25.00%)	Post Offer 7,49,200 (24.96%)

7.	Status of Escrow Account	: Amount of Rs. 5000/- was transferred to Special Account for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Escrow is yet to be released to the Acquirer.
8.	Payment of Interest, if any	: Not Applicable
9.	Status of Investor Compliances received, if any	: Nil

The Acquirer represented by its board of Directors accept full responsibility for the information contained in this Post PA and also for fulfilling its obligations as laid down in the SEBI (SAST) Regulations.

This Post Public Announcement will also be available on SEBI website at www.sebi.gov.in.

Issued by the Manager to the Offer :



COMFORT SECURITIES LTD.

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S. V. Road, Malad (West), Mumbai - 400 064.
Tel nos.: 022 - 28449765/28449766
Fax no.: 022 - 28892527
Contact Person : Mr. Sarthak Vijlani
Email: sarthak@comfortsecurities.co.in
Website : www.comfortsecurities.co.in

For and On Behalf of the Acquirer :

CHIRANIA TRADING PVT. LTD

Regd. Off.: at A/1601, Lakshachandi, Heights,
Gokuldham, Goregaon (E), Mumbai - 400063,
Telefax No. 022 - 28426267
Email : chirania2010@gmail.com;